

Shri D. D. Puri:
 Shri Balkrishna Wasnik:
 Shri P. R. Chakraverti:
 Shri Sidheshwar Prasad:

Will the Minister of Defence be pleased to state the latest position in regard to construction of factories of the production of MIG fighters in collaboration with the Soviet Union?

The Minister of Defence Production in the Ministry of Defence (Shri Raghuramaiah): The Project Reports on Airframe and Aero-Engine Factories, since completed by Indian Team in consultation with Russian Specialists, are currently under examination by the Government.

Land has been acquired at Koraput in Orissa and is being acquired at Nasik. The State Governments have been entrusted with Civil Construction Work as agents of the Central Government. Administrative approval for first Phase construction programme amounting to Rs. 3.5 crores has already been issued for the Airframe Factory, Nasik. For the Aero-Engine Factory, Koraput, the first Phase estimates amounting to Rs. 3.16 crores are under examination for administrative approval. A site near Hyderabad has been selected for the factory to be established for the manufacture of electronic components.

Chinese Spies in NEFA

10. Shri Hari Vishnu Kamath: Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 690-A on the 16th September, 1963 and state:

(a) whether the inquiry by the Commandant of Central Reserve Police regarding the escape of Chinese spies from Teju Jail in NEFA has since been concluded; and

(b) if so, the result thereof?

The Prime Minister, Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal

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Nehru): (a) and (b). As a result of the preliminary enquiry regarding the escape of Mishra under trial, the Central Reserve Police N.C.O. and the personnel concerned have been placed under arrest. Their trial by the C.R.P. Commandant under the C.R.P. Act is in progress. The matter is, therefore, subjudice.

Persons of Indian Origin in Ceylon

11. Shri Hari Vishnu Kamath: Will the Prime Minister be pleased to refer to the reply given to Unstarred Question No. 1943 on the 16th September, 1963 and state:

(a) whether any official intimation regarding the possibility of stateless persons of Indian origin in Ceylon being granted British citizenship has been received; and

(b) if so, the reaction of Government thereto?

The Prime Minister, Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):

(a) No, Sir.

(b) Does not arise.

U. N. General Assembly Session

**12. { Shri Hari Vishnu Kamath:
 Shri Shree Naryan Das:**

Will the Prime Minister be pleased to state:

(a) the items of the agenda or the various items that have so far been discussed in the current session of the General Assembly of the United Nations; and

(b) the stand taken by the Indian delegation?

The Prime Minister, Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):

(a) and (b). A statement is placed on the Table of the House. [Placed in Library. See No. LT-1820/63].